

country particularly in the field of education;

(b) if so, what are the details thereof; and

(c) what steps Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) to (c). Necessary vigilance is maintained in this matter, having regard to the needs of national security. It will not be in public interest to disclose details.

West Bengal's request for taking over closed industries

338. SHRI BHUPESH GUPTA:

SHRI YOGENDRA SHARMA:

Will the Minister of INDUSTRY AND

CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that the West Bengal Government has sought the Central Government's permission to take over the closed industries in that State; and

(b) if so, what are the details in this regard?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Sale of D.V.C. power through G.E.C.

339. SHRI YOGENDRA SHARMA: Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the Damodar Valley Corporation power is sold to the General Electric Company at cheaper rates which in turn is sold by the General Electric Company to consumers at a higher rate; and

(b) if so, what steps Government have taken to put a stop to such profiteering by the General Electric Company?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) The Damodar Valley Corporation does not supply power to any consumer named General Electric Company.

(b) Does not arise.

340. [Transferred to the 26th May, 1976].

Premature retirement of Government servants

341. SHRI LAKSHMANA MAHA-PATRO: Will the PRIME MINISTER be pleased to state:

(a) whether the State Governments have been advised to constitute committees to review the cases of premature retirements of their employees; and

(b) if so, whether all the State Governments have responded to this advice?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) Yes Sir.

(b) So far, 14 State Governments have set up committees to review the cases in which representations are received by them from their employees against orders of their premature retirement. The matter is under consideration of four State Governments; and two State Governments have not favoured the suggestion to set up such committees. Reply is awaited from one State Government.

बंगला देश सीमा पुलिस और भारतीय सीमा सुरक्षा दल के बीच गोली बारी

342. श्री नत्थी सिंह :

श्रीमती अम्बिका सोनी :

श्री लक्ष्मण महापात्र :

श्रीमती प्रतिभा सिंह :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 19 और 20 अप्रैल, 1976 को बंगला देश सीमा पुलिस और भारतीय सीमा सुरक्षा दल के बीच गोलीबारी हुई थी ;

(ख) यदि हाँ, तो इस संबंध में व्यौरा क्या है ; और

(ग) ऐसी घटनाओं की पुनरावृत्ति को रोकने के लिए सरकार ने क्या कदम उठाये हैं ?

†[Exchange of fire between Bangladesh Border Police and Indian Border security Force

342. SHRI NATHI SINGH;
SHRIMATI AMBIKA SONI;
SHRI LAKSHMANA MAHA-
PATRO;
SHRIMATI PRATIBHA
SINGH;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an exchange of fire took place between the Bangladesh Border Police and the Indian Border Security Force on the 9th and 20th April, 1976;

(b) if so, what are the details in this regard; and

(c) what steps Government have taken to prevent the recurrence of such incidents?]

गृह मंत्रालय में उपमंत्री (श्री फखरुद्दीन मोहसिन) : (क) तथा (ख) 19 अप्रैल, 1976 को पूर्वाहन लगभग 9 बजे रात्रि दुमनीकुरा क्षेत्र में सीमा सुरक्षा बल के एक गश्ती दल पर बंगला देश सीमा पार से गोली चलाई गई। उसी दिन सीमा सुरक्षा बल के महानिदेशक ने, जो उस क्षेत्र में दौरे पर थे, घटनास्थल का दौरा करने का निर्णय किया। अपराहन लगभग 3

बजे जब वे और उनका दल उस क्षेत्र में सीमा सड़क पर जा रहा था, तो बंगला देश की ओर से उनपर गोली चलाई गई। अपराहन लगभग 5.30 बजे बंगला देश की ओर से फिर इस क्षेत्र में गोली बारी की गई। 20 अप्रैल, 1976 को पूर्वाहन लगभग 5-30 बजे उसी क्षेत्र में सीमा सुरक्षा बल की एक गश्ती दल पर बंगला देश की ओर से भारी गोलीबारी की गई। सीमा सुरक्षा बल के जवानों ने आत्म रक्षा के लिए जवाब में गोली चलाई।

(ग) गोलीबारी की उपरोक्त घटनाओं के बारे में बंगला देश सरकार को कड़े विरोध पत्र भेजे गए हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) On 19th April, 1976 at about 9 A.M. a BSF patrol party in the Dumnikura area was fired upon from across the Bangladesh border. On the same day DGBSF, who happened to be on tour in that area, decided to visit the place of the incident. At about 3 PM when he and his party were moving along the border road in the area, they were fired upon from the Bangladesh side. Again at about 5.30 P.M. this area was fired upon from the Bangladesh side. On 20th April, 1976 at about 5.30 A.M. a BSF patrol party came under intensive firing from the Bangladesh side in the same area. The BSF personnel returned the fire in self-defence.

(c) Strong protests have been lodged with the Government of Bangladesh in regard to the above mentioned incidents of firing.]